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WP-31588-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 18th OF DECEMBER, 2025

WRIT PETITION No. 31588 of 2025

BASANT KUMAR KORI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri H.K. Golhani - Advocate for the petitioner.

Shri Nilesh Yadav - Additional Advocate General for the respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition reserving the right of the petitioner to approach the High Level Caste Scrutiny Committee.

2. In view of the above, petition is dismissed as withdrawn reserving the right of the petitioner.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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